

tions about the decision. However, it is the Government's assessment that the rationale behind the decision has, by and large, been understood.

Flood control measures in Assam

747. SHRI PARAG CHALIHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have received several representations from the State Government of Assam as also from Members of Parliament since early 1986 requesting early provision of funds for undertaking various flood-protection and flood-control measures including urgent and special proposals under the Tribal sub-plan in the State of Assam; and

(b) if so, what steps have so far been taken towards implementation of these proposals and plans?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Towards central loan assistance for flood control works in the Brahmaputra Valley, including tribal areas, a provision of Rs. 70 crores has been made in the VII Plan. Against this, an amount of Rs. 28.50 crores has been released to the State Government till March, 1987. A provision of Rs. 21 crores has been made for 1987-88 for this purpose, out of this, Rs. 5.00 crores have been recently released.

Progress of Narmada Sagar and Sardar Sarovar Projects

748. SHRI G. S. BASAVARAJU
SHRI H. N. NANJE GOWDA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the two prestigious projects, the Narmada Sagar and Sardar Sarovar cleared by Government in April are likely to augment foodgrains production;

(b) if so, to what extent the foodgrain production will increase; and

(c) the time by which these projects are likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) The Narmada Sagar and Sardar Sarovar Projects are expected to augment agricultural production by about 5.5 million tonnes.

(c) Completion of the projects will depend upon the resources made available in the plans.

Functioning of Navodaya Vidyalayas

749. SHRI SHANTARAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have obtained any report on the functioning of the Navodaya Vidyalayas in the country;

(b) if so, the details thereof;

(c) whether Government are satisfied with their performance; and

(d) if not, the details of the shortcomings?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): (a) to (d). An autonomous organisation called Navodaya Vidyalaya Samiti was established on 28th February, 1986 for implementation of Navodaya Vidyalaya Scheme. The first Navodaya Vidyalayas were set up in 1986. The Scheme is too recent to be subjected to overall assessment. The implementation of the scheme is watched through the mechanism of normal governmental monitoring and through the Executive Committee of the Samiti.

Overall the government is satisfied with